

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 29 of 2013 &  
IA no. 45 of 2013**

**Dated : 15<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Nabha Power Ltd. & Anr. ... Appellant(s)**

**Versus**

**Punjab State Power Corporation Ltd. & Anr. ... Respondent(s)**

**Counsel for the Appellant(s): Mr. S. Ganesh, Sr. Adv.  
Mr. Sitesh Mukherjee  
Mr. Aniket Prasoon  
Ms. Kanika Chugh**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran with  
Mr. Anand K. Ganesan for R-1  
Ms. Shikha Ohri Vashishta and  
Mr. Anurag Sharma for R-2**

**ORDER**

We have heard the learned Senior Counsel appearing for the Appellant for some time.

Post the matter for further submissions on **15.07.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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